

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.827/2019 in CP(IB) No.24/241/242//HDB/2016
NAME OF THE COMPANY	Vijay Sea Foods & Exports Private Limited & (03) others
NAME OF THE PETITIONER(S)	Dandu Chandra Reddy
NAME OF THE RESPONDENT(S)	Vijay Sea Foods & Exports Private Limited & (03) others
UNDER SECTION	241/242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA 827/2019 - Learned Counsel for Applicant and Learned Counsel for Respondent appeared via video conference.

We direct parties to submit on the maintainability of the petition. Matter stands adjourned to 17.09.2021.


MEMBER (T)


MEMBER(J)

Syamala